

money mobilised so far by the Compulsory Deposit Scheme?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):**

The gross amount of compulsory deposits made by employees of Central and State Governments, local authorities and of private and public sector units under the Additional Emoluments (Compulsory Deposit) Act, 1974 upto 3rd June, 1977, was Rs. 1764.68 crores.

**Payment of Bonus to Employees of Banks**

**808. SHRI PRASANNBHAI MEHTA:**

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether employees of the banks and those who were getting bonus have asked Government to release the same immediately;

(b) whether this bonus is to be given from the back date; and

(c) when the final decision is likely to be taken in this regard?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) to (c). Government have recently received a number of representations for payment of bonus to bank employees. In terms of Payment of Bonus (Amendment) Act, 1976, bank employees are excluded from the purview of the Payment of Bonus Act, 1965. The bank employees were, however, paid ex-gratia in lieu of bonus for the year 1974 and 1975. The ex-gratia payment for the year 1976 has not yet been determined. The policy regarding payment of bonus in various industries is separately under review of the Government.

**Increased Activities of Smuggling on Indo-Nepal Border and Coast of Maharashtra**

**809. SHRIMATI MRINAL GORE:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether smuggling activity has been again on the increase on Indo-Nepal Border and Coastal areas of Maharashtra;

(b) whether any smuggled goods have been seized;

(c) the value of the goods seized on Indo-Nepal border and Maharashtra Coast during the month of April, 1977; and

(d) whether any special steps have been taken to meet the increased activity of smugglers?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):**

(a) Presumably the question refers to the trend of smuggling after lifting of the Emergency. The reports received do not indicate increase in smuggling on Indo-Nepal border and the Coastal areas of Maharashtra.

(b) and (c). The value of the goods seized on Indo-Nepal border and Maharashtra Coast during the month of April, 1977 is reported to be Rs. 10,31,398/- and Rs. 24,49,483/- respectively.

(d) Anti-smuggling measures are being reinforced. These measures include opening of new preventive check-posts on the Indo-Nepal border, exercising greater vigilance all along the Indo-Nepal border and the Coastal areas of Maharashtra, reorientation of intelligence network to get qualitative information about smuggling, patrolling of vulnerable areas on the Maharashtra Coast and land routes on Indo-Nepal border and intensive rummaging of ships arriving from sensitive ports.